

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 31st October, 2011

HC.VII-39/2011/ 8456 /A. Shri Manwar Ali, Additional Chief Judicial Magistrate, Kamrup, Guwahati is transferred and posted as Chief Judicial Magistrate, Jorhat vice Smti Dipali Bhuyan transferred on ad-hoc promotion to Grade-I of the Assam Judicial Service.

Shri Ali will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup, Guwahati and proceed to join his new assignment immediately.

HC.VII-39/2011/ 8457 /A. Shri Madhurjya Narayan, Additional Chief Judicial Magistrate, Barpeta is posted at the same station i.e. Barpeta as Chief Judicial Magistrate vice Smti Ranima Gogoi posted at the same station on ad-hoc promotion to Grade-I of the Assam Judicial Service.

Shri Narayan will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (S), Barpeta and join his new assignment immediately.

HC.VII-39/2011/ 8458 /A. Smti Sharmila Bhuyan, Additional Chief Judicial Magistrate, Dibrugarh is transferred and posted as Civil Judge & Asstt. Sessions Judge, Goalpara vice Smti Malasri Nandi transferred on ad-hoc promotion to Grade-I of the Assam Judicial Service.

Smti Bhuyan will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join her new assignment immediately.

HC.VII-39/2011/ 8459 /A. Shri Aminur Rahman, Additional Chief Judicial Magistrate, Cachar, Silchar is transferred and posted as Civil Judge & Asstt. Sessions Judge, Karimganj vice Shri Khaza Nazimuddin Ahmed transferred on ad-hoc promotion to Grade-I of the Assam Judicial Service.

Shri Rahman will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join his new assignment immediately.


HC.VII-39/2011/ 8460 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Assistant Sessions Judges of the Sessions Divisions / jurisdiction with the Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters
1.	Smti Sharmila Bhuyan	Goalpara	Goalpara
2.	Shri Aminur Rahman	Karimganj	Karimganj

HC.VII-39/2011/ 8461 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters
1.	Shri Manwar Ali	Jorhat	Jorhat
2.	Shri Madhurjya Narayan	Barpeta	Barpeta

Contd.....


31.10.2011

(N.B. The Officers under order of transfer will join at their new place of postings within 15 (fifteen) days. During this period they should complete all pending judgments and other works so that the litigants are not inconvenienced.)

By Order,
Sd/- A. Barthakur,

REGISTRAR (VIGILANCE)

MEMO NO. HC.VII-39/2011/ 8462 – 8487 /A.

Dated 31.10.2011

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest the following Officers with the powers of Civil Judge:-
 - (i) Smti Sharmila Bhuyan
 - (ii) Shri Aminur Rahman
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, Kamrup, Guwahati/ Cachar, Silchar/Kamrup, Guwahati (newly created)
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member- Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar
13. The Joint Registrar-cum- Principal Private Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
14. The Chief Judicial Magistrate, _____
15. The Deputy Registrar (_____), Gauhati High Court, Guwahati
16. Shri Manwar Ali, Additional Chief Judicial Magistrate, Kamrup, Guwahati
17. Shri Madhurjya Narayan, Additional Chief Judicial Magistrate, Barpeta
18. Smti Sharmila Bhuyan, Additional Chief Judicial Magistrate, Dibrugarh
19. Shri Aminur Rahman, Additional Chief Judicial Magistrate, Cachar, Silchar
20. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
21. The Superintendent (_____), Gauhati High Court, Guwahati
22. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
23. The Secretary, NEJOTI, Guwahati
24. The Judicial Magistrate, Hajo/ Tihu
25. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (PM&P), Gauhati High Court, Guwahati
26. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

REGISTRAR (VIGILANCE)

31/10/2011